

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2008

ANANNYA ACHARYA

Petitioner(s)

VERSUS

SUBHENDU ACHARYA

Respondent(s)

(With appln(s) for stay and office report)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr Hiren Dasan, Adv.
Mrs Sarla Chandra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice.

List again on 30.4.2009.

(M.P.BHADRAN)
Registrar